

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 43/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Windermere Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Darius Khambata Senior Counsel		for Applicant
2.	Ranjit Shetty		
3.	Anurag Mankar		
4.	Avi Patel		
	i/b		
	Argus Partners		

COMMON ORDER

CSA No. 43/230-232/NCLT/MB/MAH/2017
CSA No. 44/230-232/NCLT/MB/MAH/2017
CSA No. 45/230-232/NCLT/MB/MAH/2017
CSA No. 46/230-232/NCLT/MB/MAH/2017
CSA No. 47/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 09.03.2017.

Sd/-
B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)